

**Royalty Rates on Minerals**

\*349. SHRI MOHAN SINGH: Will the Minister of MINES be pleased to state:

(a) whether the Union Government propose to increase the rates of royalty on minerals;

(b) if so, the details thereof; and

(c) the time by which it is likely to be increased?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c) The matter is under active consideration of the Government.

[*English*]

**Alleged occupation of houses in Srinagar by C.R.P.F.**

\*350. SHRI ANBARASU ERA:  
SHRI PALA K. M.  
MATHEW:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some of the houses in Srinagar and other parts of the Valley vacated by Kashmiri migrants in panic are under the occupation of the Central Reserve Police Force personnel;

(b) if so, whether any rent is being paid to the owners of those houses;

(c) whether complaints have been received from the owners of those houses in this regard; and

(d) if so, the details thereof and the action taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The State Government have provided houses vacated by Kashmiri migrants in the Valley specially in Srinagar, to the Central Reserve Police Force for their accommodation. On completion of assessment of rent and after due processing in some cases rent has been paid.

(c) and (d) Two complaints, one from the owner of Archana Guest House and the other from one Sh. H. N. Tutoo, have been received and remitted to the State Government for appropriate action.

[*Translation*]

**Rose cultivation as an Agriculture Industry**

\*351. DR. LAL BAHADUR RAWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to treat rose cultivation as an agriculture industry;

(b) if so, whether the Government propose to set up a rose-based agriculture industry at Barwana in Hathras (Uttar Pradesh);

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) The Government have no proposal to treat Rose Cultivation as an agriculture industry at present.

(b) to (d) No Sir, there is a research scheme of ICAR under implementation with effect from 15-10-1990 at Narendra Dev University of Agriculture and Technology, Faizabad on improvement of yield and quality of rose oil.

[*English*]

**Report of Multi Disciplinary Committee on Central Ground Water Board**

\*352. SHRI SUDHIR GIRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Swaminathan Multi Disciplinary Committee set up by Government to review the goals and objectives including restructuring of the Central Ground Water Board has submitted its report;

(b) if so, the main recommendations made by the Committee; and

(c) the follow-up action taken by the Government thereon?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. The Committee set up in September, 1989 submitted its report to the Government on the 16th August, 1990.

(b) The Committee has included in their report 70 main recommendations. Of these, some of the important ones are listed in the attached statement laid on the Table of the House.

(c) As recommended by the Committee, a small Group of officers was set up and entrusted with the task of working out the strength of personnel required for Regional Directorates and at the Headquarters for carrying out the functions as recommended by the Committee. The Group has submitted its report on 31st May 1991. Thereafter, the setting up of an inter-ministerial Empowered Committee for the further processing of the report is in hand.

### STATEMENT

Main recommendations made by the High Level Committee set up to review the goals and objectives and organisational structure of the Central Ground Water Board, are listed below:—

- (i) To periodically assess the country's ground water resources.
- (ii) To monitor and guide ground Water development to promote its sustainable management.
- (iii) To develop refine and disseminate, on its own as well as in coordination with other agencies, basin-specific technologies for sustainable ground water development and management including priority

areas such as conjunctive use of ground and surface water including brackish or sea water; augmentation and conservation including artificial recharge, prevention and remedy of pollution and saline ingress, and the location, design, operation and maintenance of ground water extraction structures and devices, recycling and reuse of water, and solutions to urban problems.

- (iv) To establish a National Information System in collaboration with State Governments and other agencies for its dissemination to user agencies.
- (v) To establish a National Institute for Ground Water Research, Training and Management and organise all-India coordinated research projects involving appropriate institutions and universities, in order to foster the growth of a national grid of Research & Development institutions covering different aspects of ground water conservation and utilisation.
- (vi) To carry out Water Balance Studies with the basin or sub-basin as the unit. For basins extending over more than one State, the Ground Water Organisation at the national level will have an important coordinating role. Each sub-basin, within a State, may be studied by the State level Ground Water Organisation. The concerned Regional Directorate can guide the study and compile the report for the entire basin.
- (vii) To carry out reappraisal surveys with a cycle of five years.
- (viii) To bring out an integrated hydrograph network within two to three years time.

- (ix) To develop linkage with Social Science Institutions in order to give adequate attention to the social engineering aspects of ground water saving and sharing.
- (x) To adopt a revised target date for completion of long-term target of 18,000 boreholes.
- (xi) Exploratory drilling particularly for deep aquifers, will have to be handled by the National Ground Water Organisation alone during this decade.
- (xii) The Ground Water Organisation at national level should be headed by a Director General in the scale of Additional Secretary and he should be supported by four Deputy Directors General in the scale of Joint Secretary. In order to achieve integrated work arrangement in the field so that command and control is not diffused, the Organisation should have 17 Regional Directorates, combining both the Scientific and Engineering Wings, to discharge all functions of the organisation.
- (xiii) The Flexible Complementing facility should be extended to the Officers of Engineering Wing.
- (xiv) A Consultant may be engaged to prepare an appropriate Stores Management System.

#### **Modernisation of Durgapur Steel Plant**

\*353. SHRI HANNAN MOLLAH:  
Will the Minister of STEEL be pleased to state:

- (a) the progress made so far in the modernisation of Durgapur Steel Plant; and
- (b) the time by which the work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEB): (a) The basic and detailed design engineering and the ordering of plant and equipment have almost been completed for 14 of the 16 main turnkey packages under DSP modernisation. The remaining two packages are yet to be finalised. Though in some areas of work like equipment supply and erection of structurals and equipment, slippages have been observed, substantial progress has been made in civil works and structural supplies.

(b) Steel Authority of India expect that the overall completion schedule of March, 1993 set for the whole project would be adhered to.

#### **Prices of Fertilisers**

\*354. SHRI CHHEDI PASWAN:

SHRI HARIKEWAL  
PRASAD:

Will the Minister of AGRICULTURE be pleased to state:

- (a) when the prices of fertilisers were last fixed;
- (b) whether the Government propose to increase the prices of fertilisers;
- (c) if so, the details thereof and reasons therefor;
- (d) whether there is likely to be an adverse impact of price hike on the farmers; and
- (e) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) to (c) The statutory consumer prices of fertilisers were revised with effect from the 25th July, 1991. The details of these prices are given in attached statement. A reduction has since been announced, which would increase fertiliser prices by 30%, in-